



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.10.2025

NOTICE

Please take notice that the following matter listed in the Court – II on 30.10.2025 will not be taken up. The next date of hearing in the matter is **18.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3195 of 2025 in Comp. App. (AT) (Ins) No. 865 of 2023	Anil Kohli Liquidator of Vegan Colloids Ltd. Vs. Punjab National Bank & Ors.	Abhishek Anand	Ekta Choudhary Divyank Dutt Dwivedi Anisha-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar